

Central Administrative Tribunal
Principal Bench

O.A.No.2226/96

HON'BLE JUSTICE CHETTUR SANKARAN NAIR, (J), CHAIRMAN
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

New Delhi, this 15th day of October, 1996

Shri B.M.Singh
s/o Shri Yog Raj
Ex. Assistant Engineer
Northern Railway
Dhilwan Depot,
At Amritsar

r/o 9A, Chander Puri
Talyor Road
Amritsar - (PUNJAB). Applicant

(By Shri B.L.Madhok, proxy of
Shri B.S.Mainee, Advocate)

Vs.

Union of India: through

1. General Manager
Northern Railway
Baroda House
New Delhi.

2. The Chief Engineer
Northern Railway
Baroda House
New Delhi.

... Respondents

The application having been heard
on 15.10.1996, the Tribunal on
the same day passed the following:

O R D E R

Chettur Sankaran Nair (J), Chairman

Applicant seeks a direction to respondents to pay him
retiral benefits like death-cum-retirement gratuity,
commutation of pension and leave encashment. The said
payments have been delayed owing to pendency of disciplinary
proceedings. Enquiry was completed on 18.9.1995 and more than
a year has passed by. We find that applicant has moved first
respondent seeking identical reliefs. The earliest of these
representations was made on 12.5.1995. It is indeed
unfortunate that first respondent could not answer the

(3)

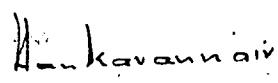
representations in seventeen months or there about. We would like to counsel public authorities that they are beholden to act promptly and objectively in matters coming in their province. We direct first respondent to pass a speaking order on the representation within six weeks from today. If final orders have not been passed in the disciplinary proceedings, that will be done within three weeks from today. With these directions, the application is disposed of.

2. The applicant will produce a copy of this order and the Original Application before first respondent, who shall acknowledge the same, and applicant shall thereafter lodge the acknowledgement with the Registry. The acknowledgement will form part of the record.

Dated, the 15th October, 1996.


(R.K. AHOOJA)
MEMBER(A)

/rao/


(CHETTUR SANKARAN NAIR(J)
CHAIRMAN